

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 16th day of May, 2019

Present:

Hon'ble Mr. Rakesh Sagar Jain, Member-J
Hon'ble Mr. Pradeep Kumar, Member-A

Original Application No. 330/01119/2016
(U/S 19, Administrative Tribunal Act, 1985)

Vijander Singh & Ors.

.....Applicants.

By Advocates – None.

V E R S U S

Union of India & Ors.

.....Respondents.

By Advocates : Shri Arvind Singh.

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain, J.M. :

List revised. None present for the applicant. Shri Arvind Singh, counsel for the respondents is present.

2. Even on 25.07.2018 and 13.05.2019, no one was present on behalf of the applicant. Today, also none appears on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the O.A is dismissed in default and for non prosecution.

(Pradeep Kumar)
Member (A)

(Rakesh Sagar Jain)
Member (J)

/SS/